

(iv) Intimation in the case of international flights, to customs and immigration about the issue of duplicate boarding card.

Anpara Thermal Power Project

5247. SHRI RAM NIHOR RAI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the demurrage charges of Rs. six crores has been paid or to be paid to Railways by the Project 'B' of Anpara Thermal Power Projects;

(b) if so, whether Government propose to initiate an enquiry to fix the responsibilities thereof;

(c) whether the amounts of demurrage would be recovered from the defaulters;

(d) if not, the reasons therefor,

(e) whether the inclusion of demurrage would result in rise in the cost of the project; and

(f) the steps taken by the Government/ proposed to be taken to avoid such demurrage in future?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALAP NATH RAI): (a) The Uttar Pradesh State Electricity Board have informed that no demurrage charges have been paid or due to be paid by them to the Railways in respect of their Anpara 'B' Thermal Power Project (2x500 MW).

(b) to (f) Don not arise.

Posting of Engineer in Central Water Commission

5248. SHRI ANAND RATNA MAURYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of engineer officers Grade I who are engaged in non-engineering works in the Central Water Commission;

(b) the reasons for utilising these engineers in non-productive works; and

(c) the steps being taken to improve the administration of the Central Water Commission and using engineers for proper engineering purposes?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c) No engineering officers Grade-I has been deployed only on non-engineering works. However, some engineering officers at the senior levels, do assist the Chairman, Central Water Commission by sharing the responsibility of supervising the work of general administration and financial matters of the Central Water Commission in addition to their technical responsibilities.

Setting up of Food Processing Industries in North Eastern Region.

5249. SHRI LAETAUMBREY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is any food processing industries in the North Eastern States;

(b) if so, the details of the units and its location;

(c) if not, the reasons therefor;

(d) whether there is any such new proposals in the Eighth Five Year Plan; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHARGOMANGO):

(a) to (c) While information regarding all food processing industries in the North Eastern Region is not maintained centrally, as per the information available in this Ministry, there are 48 Fruit & vegetable Processing units and 4 Sweetened aerated water units licensed under the FPO, 5373 rice mills and 44 roller flour mills in the North Eastern

States. The State-wise distribution of these units is given in the Statement.

(d) and (e) While the Ministry of Food Processing Industries does not set up the food processing units directly in any State, several developmental schemes for 8th Plan have been formulated in which provision for providing assistance to State Government Organisations/Cooperatives, Joint /Sector Organisations, the voluntary agencies etc. for setting up of such units have been made. 8th Plan proposals envisage higher percentage of Central Assistance for certain schemes for setting up of fruits and vegetable processing units and meat/poultry/pork processing units in North Eastern States.

STATEMENT

Name of State	F & VP.	Sweetened Aerated Water.	Rice Mills	Roller Flour Mills.
Assam	19	2	2608	41
Manipur	11	1	169	1
Meghalaya	7	1	93	-
Nagaland	4	-	-	-
Tripura	3	-	703	2
Arunachal Pradesh	2	-	-	-
Mizoram	2	-	-	-
	48	4	3573	44

Snack Food Export by Britco Joint Venture.

to be exported from India by the Britco Foods Private Limited.

5250. SHRI HARI KISHORE SINGH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state the details of the brand of snack foods which are likely

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHARGOMANGO): As per the available information, the Joint Venture M/s. Britco Foods Pvt. Ltd., will be